

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.209- IA/1242(AHM) 2023  
In  
CP(IB) 533 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Megamet Steels Pvt Ltd

.....Applicant

V/s

Agarwal Mittal Concast Pvt Ltd

.....Respondent

**Order delivered on 16/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Advocate

For the Respondent :

**ORDER**

**IA/1242(AHM) 2023**

None has appeared on behalf of the respondent, nor has any reply been filed despite the extended opportunity given to the respondent.

As a final chance and fair opportunity for the respondent, this Tribunal deems it appropriate to direct the applicant to serve a copy of this order through "Dasti" mode upon the respondent, within seven days, informing the next date of hearing along with a copy of the application.

Re-list on 18.03.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**